

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 119
TP No. 03/CTB/2020
(CP No. 300/MB/2017)

Proceedings under Section 58 & 59 of Companies Act
IN THE MATTER OF:

S.K. Shadija Global Pvt. Ltd.
V/S

.....Applicant

Akash Shadija Global Pvt. Ltd.

....Respondent

Order delivered on 12/07/2024

Coram:

Shri Deep Chandra Joshi, Hon'ble Member(J)
Shri Rajeev Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant

:

For the Respondent

Ms. Gurpreet Chawla, Adv.

ORDER

1. There is no representation for the petitioner.
2. Ld. Counsel Ms. Gurpreet Chawla appears for the respondent.
3. List the matter for reporting settlement on 22.08.2024.



Rajeev Mehrotra
Member (Technical)



Deep Chandra Joshi
Member (Judicial)